ITEM NO.80 REGISTRAR COURT.2 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).3171/2010

M/S K.P.MOZIKA Petitioner(s)

VERSUS

O.N.G.C.LTD.& ORS. Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 4042 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 4050 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 4052 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 4088 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 4091 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 4202 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 4380 of 2010
(With prayer for interim relief and office report)
SLP(C) NO. 7088 of 2010
(With prayer for interim relief and office report)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sumeet Lall,Adv.
Mr. R.C. Kaushik
Mr. Jagjit Singh Chhabra
Mr. Sumeet Lall

For Respondent(s) Mr. Subramonium Prasad,Adv.
Ms.Shweta Mazumdar,Adv.
M/S Corporate Law Group ,Adv
Mr.Navneet Kumar,Adv.
Ms.Shweta Mishra,Adv.

contd....2



UPON hearing counsel the Court made the following
O R D E R

Respondent No.4 is served in SLP(C) No.4202/10. Granted four weeks time for filing counter affidavit. Ld.counsel for the petitioner is directed to take fresh steps against Respondent Nos.1-3 as last chance. Mr.R.C.Kaushik,advocate is granted four weeks time for furnishing 'No objection certificate" from the Ld.counsel who was appearing previously.

List the matter on 21.10.2010.

(Sunil Thomas)
Registrar

SB